

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 91/TT/2012

Date: 1.1.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff from DOCO to 31.3.2014 for combined assets for transmission system associated with Parbati-III-HEP in Northern Region for tariff block 2009-14

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 12.1.2015:-

- a) Management/Auditor Certificate of the capital cost of Asset 1 (i.e. 400 kV D/C Parbati Pooling Point-Amritsar line along with associated bays) and Asset 3 (i.e. 80 MVAR Bus Reactor at Parbati Pooling Point alongwith associated bays) as on DOCO;
- b) Additional capital expenditure from DOCO to 31.3.2014; and
- c) Revised Tariff Forms along with supporting documents for interest rate and repayment schedule.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Asst. Chief (Legal)